

TODAY'S PROGRAMMECHAIR PERSON

SRI JUSTICE M.S.K.JAISWAL,
HON'BLE ADMINISTRATIVE JUDGE.

NODAL OFFICER

SMT.V.B.NIRMALA GEETHAMBA
HON'BLE PRINCIPAL
DISTRICT JUDGE

VENUE: DISTRICT COURT PREMISES.

1) Inviting Dignitaries on to the Dias by Sri Ch.Vivek Anand Srinivas Additional Senior Civil Judge, Srikakulam.

1) Honourable Sri Justice M.S.K.Jaiswal garu, Administrative Judge of Srikakulam District.

2) Smt.V.B.Nirmala Geethamba, Principal District Judge, Srikakulam.

3) Honourble Sri Justice Sri B.V.Rangaraju, Former Judge of High Court of Andhra Pradesh.

4) Sri K.Prabhakar, Secretary, District Legal Services Authority, Nalgonda.

2) LIGHTENING OF LAMP: by

1) Honourable Sri Justice M.S.K.Jaiswal Garu, Administrative Judge, Srikakulam District.

2) Honourble Sri Justice Sri B.V.Rangaraju, Former Judge of High Court of Andhra Pradesh

3) Sri K.Prabhakar, Secretary, District Legal Services Authority, Nalgonda.

I request to commence the programme of to-days workshop by Smt.V.B.Nirmala Geethamba, Principal District Judge, Srikakulam.

3) Thought of the Day by Smt.K.Syamala Devi, Secretary, District Legal Services Authority, Srikakulam.

4) Introduction of Workshop topics by Smt.V.B.Nirmala Geethamba, Principal District Judge, Srikakulam.

WORKSHOP SCHEDULESUBJECT: EXECUTION

TOPICS: 1) Jurisdiction of Court.

2) Attachments.

3) Claim petitions.

4) Limitations for several applications during execution.

Sessions	Timings	Chosen topic	Proceedings	Resource Person
I.	10.00 A.M. to 11.30 A.M.,	Jurisdiction of court.	Paper presentation (Smt.K.Sudhamani, Judge, Family Court- cum, III Addl. District Judge, Srikakulam)	Sri K.Prabhakar, Secretary, District Legal Services Authority, Nalgonda.
			Discussion by the Resource Person.	
			Interaction by the Participants	
			Comments by the the Resource Person	
	11.30 A.M. to 11.50 A.M.		TEA BREAK	
II	11.50 A.M to 01.00 P.M	Attachments.	Paper presentation (Sri B.Gautham Prasad, I Addl. District Judge, Srikakulam)	Sri K.Prabhakar, Secretary, District Legal Services Authority, Nalgonda.
			Discussion by the Resource person	
			Interaction by the Participants	
			Comments by the Resource Person	
	01.00 P.M. to 01.45 P.M.		LUNCH	
III	01.45 P.M. To 03.00 P.M.	Claim Petitions	Paper presentation (Sri C.B.Satyanarayana, Chairman, PLAPUS, Srikakulam)	Honourable Sri Justice B.V.Rangaraju, Former Judge of High Court of Andhra Pradesh.
			Discussion by the Resource Person	
			Interaction by the Participants	
			Comments by the Resource Person	
	03.00 P.M To 03.20 P.M.		TEA BREAK	
IV	03.20 P.M to 5.00 P.M	Limitations for several applications during Execution	Paper presentation (Sri C.B.Satyanarayana, Chairman, PLAPUS, Srikakulam)	Honourable Sri Justice B.V.Rangaraju, Former Judge of High Court of Andhra Pradesh.
			Discussion by the Resource person	
			Interaction by the Participants	
			Comments by the Resource Person	

Vote of Thanks by : Smt.R.SanthiSri, Principal Junior Civil Judge, Srikakulam.

Done 16/6/17.
Pdts/SKLM.